## Irregularities in State lotteries of Kerala

710. DR. T.N. SEEMA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) is conducting any investigation into the irregularities committed by the operators of other State lotteries in Kerala during the period 2001-2010;
- (b) whether any charge-sheet has been filed against the culprits on the basis of these investigations and if so, the details thereof; and
  - (c) if not, the reasons for the delay in the investigation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) Yes, Sir. CBI is investigating the irregularities committed by the operators of other State lotteries in Kerala during 2001-2012 (upto 31.10.2012).

- (b) No, Sir.
- (c) For conducting investigation in connection with Sikkim lotteries and collecting evidence from Sikkim, matter has been taken up with the Government of Sikkim for obtaining their consent under Section 6 of DSPE Act, 1946. Cases relating to sale of Sikkim lotteries in Kerala are at various stages of investigation and completion of investigation culminates in filing of Police report in the Court of law and issue of charge sheet against the culprits.

In connection with the Bhutan lotteries, approval of Ministry of Home Affairs (MHA) has been received for issuance of Letter Rogatory (LR), and the same will be issued by filing application in the competent Court shortly. Execution of LR leads to Police report in the Court of law and issue of charge sheet.

## State's Lokayukta Conference in Delhi

 $\dagger 711.\,\mathrm{SHRI}$  MUKHTAR ABBAS NAQVI: Will the PRIME MINISTER be pleased to state:

- (a) the details of major issues discussed in presence of the Prime Minister in the State's Lokayukta Conference held in Delhi in recent past;
- (b) whether the attention has been drawn by the State's Lokayukta towards the different problems being faced by them in their respective State, if so, the details thereof;

<sup>†</sup>Original notice of the question was received in Hindi.